

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :20/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.

1	SEBI Appeal	318/2019	Vital Communications Ltd. Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	321/2019	Flare Finance India Limited Vs. SEBI	Chintan Sheth,CA i/b Chintan Sheth and Associates Kevic Setalvad, Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	442/2019	Master Finlease Ltd. Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	444/2019	Shubha Jindhal Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
2	IRDA Appeal	2/2021	OCARE HEALTH INSURANCE LIMITED Vs. IRDA	P S Chambers
	Sub Matter(Disposed) : Misc. Application/0000004/2021			
	Sub Matter : IRDA-MISCAPPLICATION/0000005/2021			
	IRDA-MISCAPPLIC ATION	5/2021	OCARE Health Insurance Ltd.- Interim Relief Vs. IRDA	P S Chambers K. ASHAR AND CO.
	(Main Matter Number :IRDA Appeal/0000002/2021)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>33-COURTCODE-DEMATFREEZED-AT11.07A.M.</u>				
3	SEBI Appeal	718/2021	Jayesh Raichand Bhai Thakker and Ors Vs. SEBI	R V LEGAL
<u>607-ADM-COURTCODE-TRUSTLINEPREFERENCE-AT-11.10 AM</u>				
4	Misc. Application	987/2021	MRS SAROJANI DEVI-STAY Vs. SEBI AND ORS.	Divya Tyagi
(Main Matter Number :SEBI Appeal/0000729/2021)				
	Misc. Application	988/2021	MRS SAROJANI DEVI-DELAY Vs. SEBI AND ORS.	Divya Tyagi
(Main Matter Number :SEBI Appeal/0000729/2021)				
	Misc. Application	1279/2021	MRS SAROJANI DEVI-EXEMPTION Vs. SEBI AND ORS.	Divya Tyagi
(Main Matter Number :SEBI Appeal/0000729/2021)				
	SEBI Appeal	729/2021	MRS SAROJANI DEVI Vs. SEBI and ORS.	Ms. Divya Tyagi
Sub Matter :		Misc. Application/0000987/2021		
Sub Matter :		Misc. Application/0000988/2021		
Sub Matter :		Misc. Application/0001279/2021		
<u>608-ADM-COURTCODE-RAMMINERALS AO-AT-11.15 AM</u>				
5	Misc. Application	1144/2021	ARADHNA CHOUDHARY-DELAY Vs. SEBI AND ANR.	Mr. Arvind Kumar
(Main Matter Number :SEBI Appeal/0000730/2021)				
	SEBI Appeal	730/2021	ARADHNA CHOUDHARY Vs. SEBI AND ANR.	Mr. Arvind Kumar
Sub Matter :		Misc. Application/0001144/2021		

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<u>609-ADM-COURTCODE-INSPECTIONPENALTY-AT-11.20 AM</u>				
6	IRDA Appeal	11/2021	K.D.KOHLI INS. SURVEYORS AND LOSS ASS. PVT. LTD. Vs. IRDA	RANJAN KUMAR Advocate
<u>610-ADM-COURTCODE-RAMODIFICATION-AT-11.25 AM</u>				
7	Review Application	31/2021	M/S. C. R. JAIN and CO. Vs. SEBI AND ANR.	Bharat B. Merchant
(Main Matter Number :SEBI Appeal/0000298/2019)				
<u>143-ADMDISPOSAL- COURTCODE-DARKCOLO-AT 11.30A.M..</u>				
8	SEBI Appeal	183/2019	GKN Securities and Ors. Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Parinam Law Associates Mustafa Doctor,Sr. Adv. i/b The Law Point
	Misc. Application	234/2019	Ravi Varanasi Vs. SEBI	Manilal Kher Ambalal and Co
(Main Matter Number :SEBI Appeal/0000324/2019)				
	Misc. Application	235/2019	NAGENDRA KUMAR Vs. SEBI	Manilal Kher Ambalal and Co
(Main Matter Number :SEBI Appeal/0000325/2019)				
	SEBI Appeal	323/2019	Deviprasad Singh Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor, Sr.Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000233/2019		

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1	SEBI Appeal	324/2019	Mr. Ravi Varanasi Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000234/2019		
	SEBI Appeal	325/2019	Mr. Nagendra Kumar Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000235/2019		
	SEBI Appeal	326/2019	Way2wealth Brokers Private Limited Vs. SEBI	Janak Dwarkadas,Sr. Adv.i/bCyrilAmarchandMa ngaldas Mustafa Doctor,Sr. Adv. i/b The Law Point
	SEBI Appeal	327/2019	M. R. Shashibhushan Vs. SEBI	JanakDwarkadas,Sr.Adv-i/b -CyrilAmarchandMagaldas Mr. Mustafa Doctor, Senior Advocate- i/b The LP
	SEBI Appeal	334/2019	National Stock Exchange of India Limited Vs. SEBI	Somasekhar Sundaresan,Adv. i/b AZB and Partners Rafique Dada,Sr. Adv. i/b The Law Point
	SEBI Appeal	337/2019	Chitra Ramakrishna Vs. SEBI	Prashant Pratap,Sr.Adv. i/b S. Priya Mr. Anubhav Ghosh, Advocate-i/b The Law Point
	Misc. Application	233/2019	DEVIPRASAD SINGH Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000323/2019)				

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<u>145-ADMDISPOSAL-COURTCODE-DARKCOLO-AT 11.30A.M.</u>				
	SEBI Appeal	332/2019	Ravi Narain Vs. SEBI	Mr. P. N.Modi, Sr. Advocate-i/b-MK Shri RafiqueDada,Sr.Adv.-i/b-T heLawPoint
	SEBI Appeal	335/2019	National Stock Exchange of India Ltd. Vs. SEBI	Mr. Darius Khabata, Sr. Advocate-i/b/AZBAndPartne rs Mr. Rafique Dada, Sr. Advocate-i/b The Law Point
	SEBI Appeal	338/2019	Chitra Ramakrishna Vs. SEBI	Piyash Raheja, Advocate- i/b- S. Priya, Advocate Mr. Anubhav Ghosh, Advocate-i/b the Law Point
	SEBI Appeal	166/2021	National Stock Exchange of India Limited Vs. SEBI	Mr. Darius Khambata, Senior Advocate Mr. Rafique Dada, Senior Advocate
Sub Matter :		Misc. Application/0000178/2021		
	SEBI Appeal	167/2021	Ravi Narain Vs. SEBI	Mr. P.N. Modi, Senior Advocate Mr. Rafique Dada, Senior Advocate
	SEBI Appeal	168/2021	Ms. Chitra Ramakrishna Vs. SEBI	Mr. Piyush Raheja, Advocate Mr. Rafique Dada, Senior Advocate
	SEBI Appeal	369/2021	OPG Securities Pvt. Ltd. and Ors. Vs. SEBI	Mr. Ravichandra Hegde, Advocate Mr. Mustafa Doctor, Senior Advocate

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<u>147-ADMDISPOSAL-COURTCODE-DARKCOLO-AT11.30A.M.</u>				
	SEBI Appeal	328/2019	Suprehat Lala Vs. SEBI	Mr.JanakDwarkadas,Sr.Ad v-ib-JobyMathewAssociate s Mr. Anubhav Ghosh, Advocate-i/b the Law Point
	SEBI Appeal	329/2019	Infotech Financials Pvt. Ltd. and Others Vs. SEBI	Mr.JanakDwarkadas,Sr.Ad v-i/b-ZerickDastoor Mr. Anubhav Ghosh, Advocate-i/b the Law Point
	SEBI Appeal	330/2019	Ajay Shah Vs. SEBI	Mr Shyam Mehta, Sr. Advocate-i/b-Zerick Dastoor Mr. Anubhav Ghosh, Advocate-i/b the Law Point
<u>314-ADMDISPOSAL-COURTCODE-GUIDELINES-AT-11.35A.M</u>				
9	SEBI Appeal	511/2019	JLG Securities Pvt. Ltd. Vs. SEBI	Chintan Sheth and Associates
Sub Matter(Disposed) : Misc. Application/0000677/2021				
	SEBI Appeal	547/2019	K P Abraham Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
Sub Matter(Disposed) : Misc. Application/0000571/2021				
Sub Matter(Disposed) : Misc. Application/0000336/2021				
Sub Matter(Disposed) : Misc. Application/0000591/2019				
Sub Matter(Disposed) : Misc. Application/0000975/2021				
	SEBI Appeal	548/2019	Hari Om Mishra Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
Sub Matter(Disposed) : Misc. Application/0000572/2021				
Sub Matter(Disposed) : Misc. Application/0000337/2021				
Sub Matter(Disposed) : Misc. Application/0000592/2019				
Sub Matter(Disposed) : Misc. Application/0000977/2021				

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	SEBI Appeal	549/2019	Parul Kansal Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000573/2021		
	Sub Matter(Disposed) :	Misc. Application/0000338/2021		
	Sub Matter(Disposed) :	Misc. Application/0000593/2019		
2	SEBI Appeal	550/2019	Ajay Srivatsava Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000574/2021		
	Sub Matter(Disposed) :	Misc. Application/0000339/2021		
	Sub Matter(Disposed) :	Misc. Application/0000594/2019		
	Sub Matter(Disposed) :	Misc. Application/0000967/2021		
	SEBI Appeal	551/2019	Ashok Kumar Nigam Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000575/2021		
	Sub Matter(Disposed) :	Misc. Application/0000340/2021		
	Sub Matter(Disposed) :	Misc. Application/0000595/2019		
	Sub Matter(Disposed) :	Misc. Application/0000974/2021		
	SEBI Appeal	563/2019	Paramjeet Arora Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000576/2021		
	Sub Matter(Disposed) :	Misc. Application/0000341/2021		
	Sub Matter(Disposed) :	Misc. Application/0000599/2019		
	SEBI Appeal	564/2019	Shree Gopal Gupta Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000577/2021		
	Sub Matter(Disposed) :	Misc. Application/0000342/2021		
	Sub Matter(Disposed) :	Misc. Application/0000600/2019		
	Sub Matter(Disposed) :	Misc. Application/0000973/2021		

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71-DISPOSAL-COURTCODE-DELISTINGREGULATION-11.40A.M

10	SEBI Appeal	617/2019	Corporate Professionals Capital Private Limited Vs. SEBI	Ms. Riya Singh, Advocate K. ASHAR AND CO
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99-ADMDISPOSAL-CCODE-ACQUISITIONOFSHARES-11.45A.M

11	SEBI Appeal	249/2020	Varun Haresh Jasnani Vs. SEBI	Alliance Law The Law Point
Sub Matter :		Misc. Application/0000865/2021		
	SEBI Appeal	251/2020	Poonam Haresh Jashnani Vs. SEBI	Alliance Law THE LAW POINT
	SEBI Appeal	252/2020	Haresh P. Jashnani Vs. SEBI	Alliance Law The Law Point
	SEBI Appeal	255/2020	Haresh P. Jashnani and Ors. Vs. SEBI	Alliance Law The Law Point
	Misc. Application	865/2021	Varun Haresh Jashnani Vs. SEBI	Alliance Law The Law Point

(Main Matter Number :SEBI Appeal/0000249/2020)

206-DISPOSAL-COURTCODE-FUNDDIVERSION-AT-11.45PM

12	SEBI Appeal	339/2020	Shivris Resources Pvt. Ltd. Vs. SEBI AND Abg Shiyard	Mr. Kunal Katariya, Advocate Mr. Abhiraj Arora, Advocate
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264-ADMDISPOSAL-COURTCODE-NEWHIGHPRICE-AT-11.55AM

13	Misc. Application	419/2020	Rajesh Agarwal Vs. SEBI	Ajay Law Associates ELP
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(Main Matter Number :SEBI Appeal/0000427/2020)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	427/2020	Rajesh Agarwal Vs. SEBI	Mr. AJAY K.J.PANICKER Advocate Adv. Abhiraj Arora
Sub Matter :		Misc. Application/0000419/2020		

346-DISPOSAL-COURTCODE-INSIDERFCRL-AT12NOON

14	Misc. Application	104/2021	Future Corporate Resources Ltd. Vs. SEBI	Trilegal The Law Point
(Main Matter Number :SEBI Appeal/0000081/2021)				
	SEBI Appeal	81/2021	Future Corporate Resources Ltd. Vs. SEBI	Trilegal The Law Point
Sub Matter :		Misc. Application/0000104/2021		
	SEBI Appeal	85/2021	Virendra Samani Vs. SEBI	Trilegal The Law Point
	SEBI Appeal	86/2021	Rajesh Pathak and Ors. Vs. SEBI	Trilegal The Law Point
	SEBI Appeal	216/2021	Arpit Maheshwari Vs. SEBI	Shah and Ramaiya Chartered Accountants The Law Point

328-ADMISSIONDISPOSAL-COURTCODE-DHFLUPSI-12.05P.M.

15	SEBI Appeal	117/2021	Amit Ramesh Sahwney Vs. SEBI	Ms. Ayushi Anandpara, Advocate i/b. Vidhii Partners
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306-ADMDISPOSAL-COURTCODE-ADVISOR-AT12.10PM

16	SEBI Appeal	141/2021	Pramod Jain Vs. SEBI	i/b Juris Matrix Partners LLP i/b Vidhii Partners
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	SEBI Appeal	142/2021	3M Team Research Pvt. Ltd. and Anr. Vs. SEBI	i/b Juris Matrix Partners LLP i/b Vidhii Partners

337-ADMDISP-COURTCODE-AMENDEDCSN-AT 12.15P.M.

17	SEBI Appeal	312/2021	Chanda Kochhar Vs. SEBI	RASHMIKANT AND PARTNERS ELP
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Sub Matter(Disposed) : Misc. Application/0000570/2021

310-DISPOSAL-REGISTRATIONCERTIFICATE-AT-12.20 PM

18	Misc. Application	789/2021	COMPUTECH SHARECAP LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES MANSUKHLAL AND HIRALAL AND CO
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(Main Matter Number :SEBI Appeal/0000445/2021)

	SEBI Appeal	445/2021	COMPUTECH SHARECAP LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES MANUSKHLAL AND HIRALAL AND CO.
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Sub Matter : Misc. Application/0000789/2021

560-ADM-COURTCODE-OFFMARKETTRANSACTIONS-12.25P.M.

19	SEBI Appeal	627/2021	Shri Snehal Bharatbhai Patel Vs. SEBI	Mr. Nitin H Parikh, CS
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Sub Matter(Disposed) : Misc. Application/0001176/2021

303-DELIVERYOFORDER/PARTHEARD-CODE-SAHARA-12.30PM

20	SEBI Appeal	250/2019	Sahara India Commercial Corporation Limited SICCL Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Markand Gandhi and Co. R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
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Sub Matter(Disposed) : Misc. Application/0000440/2019

Sub Matter : Review Application/0000037/2021

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	SEBI Appeal	251/2019	Shri Subrata Roy Sahara and Ors. Vs. SEBI	Somasekhar S. Adv. i/b Markand Gandhi and Co. R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
Sub Matter(Disposed) : Misc. Application/0001229/2021				
	SEBI Appeal	252/2019	Mr. I. Ahmad and Others Vs. SEBI	Neeta Jain,Adv. i/b D. V. Dubey, Advocate R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
	Review Application	37/2021	Sahara India Commercial Corporate Ltd. and Anr. Vs. SEBI	Markand Gandhi and Co. K. ASHAR AND CO.

(Main Matter Number :SEBI Appeal/0000250/2019)